

FORM-B
PUBLIC ANNOUNCEMENT
[Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S SUNSHINE INFRAENGINEERS INDIA PRIVATE LIMITED

1	Name of Corporate Debtor	SUNSHINE INFRAENGINEERS INDIA PRIVATE LIMITED
2	Date of incorporation of Corporate Debtor	19-08-2010
3	Authority under which Corporate Debtor is incorporated / registered	ROC-Vijayawada
4	Corporate identity number of Corporate Debtor	U45203AP2010PTC070070
5	Address of the registered office and principal office (if any) of Corporate Debtor	D.No.8-6-80/A, 5 th Line, Nehru Nagar, Guntur 522001 INDIA
6	Date of closure of insolvency resolution process	07-09-2019
7	Liquidation commencement date of Corporate Debtor	22-10-2019
8	Name and registration number of the insolvency professional acting as Liquidator	Kammula Prabhakar Rao IBBI/IPA-001/IP-P01467/2018-2019/12339
9.	Address and email of the Liquidator, as registered with the Board	39-4-1, S-5, Koduru Enclave, Pitchaiah Street, Labbipet, Vijayawada-520010, Krishna District A.P. Email: kammulaprabhakar@hotmail.com. Mobile 9848124608.
10	Address & email to be used for correspondence with the Liquidator	301, 3rd Floor, Bhavya's Fantastika, D.No. 8-2-684/A, Road No 12, Banjara Hills, Hyderabad - 500 034 Phone – 040 2330 2685 Email: kammulaprabhakar@hotmail.com. Mobile 9848124608.
11	Last date for submission of claims	22-11-2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Amaravati Bench has ordered the commencement of liquidation of M/s Sunshine Infraengineers India Private Limited vide order dated 22-10-2019.

The stakeholders of M/s Sunshine Infraengineers India Private Limited are hereby called upon to submit their claims with proof, on or before 22-11.2019 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27.10.2019
Place: Hyderabad

Kammula Prabhakar Rao
LIQUIDATOR